

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.3680/2016

New Delhi, this the 17th day of January, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Nirmala Chaudhary
 Aged about 59 years and 11 months
 (Working as Primary Teacher, KVS, Narela)
 W/o Shri Dalel Singh
 R/o H.No.940, Sector-12
 Sonipat, Haryana. Applicant

(By Advocate:Shri R.K.Jain)

Versus

1. Kendriya Vidyalaya Sangthan
 Through its Commissioner
 18, Institutional Area
 Shaheed Jeet Singh Marg
 New Delhi.

2. Joint Commissioner (Finance)
 Kendriya Vidyalaya Sangthan
 18, Institutional Area
 Shaheed Jeet Singh Marg
 New Delhi.

3. The Deputy Commissioner
 Kendriya Vidyalaya Sangthan
 Regional Office, KV no.1, AFS Campus
 Sector-14, Gurgaon, Haryana. Respondents.

(By Advocate:Shri S.Rajappa)

ORDER (ORAL)

Heard both the learned counsel for some time.

2. The learned counsel for both the parties agreed that the current application can be disposed of in the light of the directions passed in OA No.2763/2016 dated 05.04.2017. Ordered accordingly.

3. Respondents are directed to examine the case of the applicant in a time bound manner and take a decision within three months from the date of receipt of a certified copy of this order. The OA, is accordingly, disposed of.

(Praveen Mahajan)
Member (A)

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